## **Declaration of Assets and Liabilities**

Year 2020 - 2021

	1, AZMATUN NISHA , son/daughter/wife of TAHIR HASSAN RIZVI
	oged 29 years, belonging to MADHUBAN BAZAR BAJPATTI, SITAMA
2 1 1 1-1 1 1 1 1 1 1	ACDO A CALL DO CACA CONTRACT OF LINE HALL MIN COA
3 00	service and presently working as LIBRARY HISTISTAN BIATHALESS SECTION OF PATRA
4.2	myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

5.2.21

1438

Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(1)	Cash						
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI,BVM 2000 /- (Salary Ac) POST OFFIC 5000	NIL	TAHIR HASSAN RIEVI (FATHER)	ZAHANA KHATOON (MOTHER)	NIL	
(iII)	Bonds, Debentures and Shares in companies	ALLABAD AC	NIL	NIL	NIL		
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	SBI BYM PPF-9000 PNB MET LIFF POL 170001- LIFF-10,0001	NZL	NIL	NTL	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	HIL	
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	N2L	NIL	
(vli)	Other assets, such as values of claims / interests	NIL	NIL	NIL	HIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Jamatin Nisha.

	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	MIL		
	(f) Other dues, If any	NIL	NIL		
<b>(b)</b>	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ACK NO - 692986140021120 (2020-21) BAJPN2276B			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	HIL		
	(iv) Property Tax	NJL	NIL		

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		11012	4056	36	8				
Gender	-	F	(M/F)						
Date of Birth	:-	0 1	0	I	i ]	g	9	2	(DD/MM/YYYY)
Class/Group	:-	В	] (A/B	/C)					
Cadre	:	(Full Name B.S.S B		SBiha	F Ac	dminis	trative		SEC, PATIVA
Home District	:-	SIT	AMAR	HI					
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			Nai	ne of	Emp	loyee	. A?	zma:	TUN MISH
Place: PATNA									ASSISTAN
Date: 1.2.2021		De	Department: LTBRARY						

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.